

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Competition Appeal (AT) No. 112 of 2019**

**IN THE MATTER OF:**

**Manjeet Plastic Industries**

**...Appellant**

**Versus**

**Competition Commission of India & Ors.**

**...Respondents**

**Present:**

**For Appellant:**

**For Respondent: Ms. Bulbuli Richong, Dy. Director (Law), CCI.**

**Ms. S. Varsha and Mr. Shantanu Singh, Advocate for R-2.**

**Mr. M.M. Sharma, Anand Sree and Mr. Charms, Advocates  
for Respondent Nos. 3, 7, 8 & 11.**

**Mr. Awanish Kumar, Advocate for Respondent No. 12.**

**O R D E R**

**06.02.2020** Due to paucity of time the Appeal could not be taken up.

Post the Appeal 'For Admission (After Notice)' on **28<sup>th</sup> February, 2020.**

[Justice Bansi Lal Bhat]  
Member (Judicial)

[Justice Venugopal M.]  
Member (Judicial)

[Vijai Pratap Singh]  
Member (Technical)

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